



Government of Jammu and Kashmir
Agriculture Production Department
Civil Secretariat, Srinagar/Jammu

Notification
Srinagar, the 29th October, 2025

S.O. 282.-In exercise of the powers conferred by section-48 of the Indian Veterinary Council Act, 1984 (Central Act), the Government hereby directs that for the retention of a name in the State veterinary register, there shall be paid in every five years to the State Veterinary Council a renewal fee of fifteen rupees which shall be paid before the 1st day of April of the year to which it relates.

By order of Government of Jammu and Kashmir.

Sd/-

(Shailendra Kumar), IAS
Financial Commissioner (Additional Chief Secretary)
Agriculture Production Department

No. ASHF-AHOGAZ/27/2022 (CC.251301)

Dated **29** .10.2025

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New-Delhi.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
4. Director, Archives, Archaeology and Museums, J&K.
5. Director, Animal Husbandry, Jammu/Kashmir.
6. Director, Sheep Husbandry, Jammu/Kashmir.
7. OSD to the Hon'ble Minister, Agriculture Production Department, Rural Development & Panchayati Raj, Cooperative and Election Department for kind information of Hon'ble Minister.
8. Private Secretary to Chief Secretary for information of Chief Secretary, J&K.
9. Private Secretary to Financial Commissioner (Additional Chief Secretary), Agriculture Production Department for information.
10. P.A to Special Secretary to the Government, Agriculture Production Department (Animal Husbandry).
11. Incharge Website, ASH&F Department.
12. Stock file (w.2.s.c).


(Nasir Bilal Shah)

Under Secretary to the Government